

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 73 of 2018

Dated: 8th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s MB Power (Madhya Pradesh) Limited ... Appellant(s)
Vs.
Central Electricity Regulatory Commission &Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Gayatri Aryan

Counsel for the Respondent(s): Ms. Ranjitha Ramachandran
Mr. Pulkit Agarwal
Ms. Anushree Bardhan for R-2

ORDER

As agreed by learned counsel appearing for both the parties, list the matter for hearing on **06.08.2019**. The interim Order, if any, shall continue till the next date of hearing.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt